

Rep. by Act.....56 of 1974, s. 2 + sch. I

THE PRESS AND REGISTRATION OF BOOKS
(AMENDMENT) ACT, 1968

No. 30 OF 1968

[8th August, 1968]

An Act further to amend the Press and Registration of Books
Act, 1867.

BE it enacted by Parliament in the Nineteenth Year of the
Republic of India as follows:—

Short
title.

1. This Act may be called the Press and Registration of Books
(Amendment) Act, 1968.

Amend-
ment of
section
5A.

2. In section 5A of the Press and Registration of Books Act, 1867, 25 of 1966
for the words, brackets and figures "after the expiry of a period of
two months from the date of commencement of the Press and Regis-
tration of Books (Amendment) Act, 1965 unless before the expiry of
that period", at both the places where they occur, the words, figures
and letters "after the 31st day of December, 1968, unless before the
expiry of that date" shall be, and shall be deemed always to have
been, substituted.